

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.A.(CAA)/149(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **31.10.2023**

NAME OF THE PARTIES: **ATHANG CLOTH PRIVATE LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

C.A.(CAA)/149(MB)2023

- 1) Ms. Maithilee Desai, Ld. Counsel for the Applicant is present.
- 2) Stand over to 22.11.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare